

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**



Hearing through video conferencing

T.A./62/625/2020

This the 05th day of January, 2021

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)

1. Richan Gyaltsan, age 39 years
S/o Metham Kuwkap R/o Kungyam, Leh.
2. Mohd. Mussa, age 52 years,
S/o Ghulam Haider R/o Chushot, Leh.
3. Rigzin Namgyal, age 40 year,
S/o Tserins Dorgey R/o Kangi, Leh.
4. Tashi Namgyal, age 55years,
S/o Tashi Glomboor R/o Diskkep Tsal Leh.
5. Konshok Rabjor, age 54 years,
S/o Stanzin Tundup R/o Skara Youma, Leh.
6. Skaram Gurmet, age 52 years,
S/o Tserins Tumdup R/o Upashi, Leh.
7. Mohd. Iqbal, age 48 years,
S/o Saraj-ud-din R/o Phyang, KLeh.
8. Eshey Angmo fs age 46 years,
W/o Nawang Lotus R/o Choglamsa Police,
Colony, Leh.

.....Applicant

(Advocate: Ms.Nusrat Razak)

Versus

1. State of Jammu & Kashmir,
Through Secretary to Government,

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Sheep Animal & Sheep Husbandry,
Department, Civil Secretariat, J&K, Jammu/Srinagar.

2. Deputy Commissioner/CEO HAHDC Leh.
3. District Sheep Husbandry Officer Leh.

.....Respondents
(Advocate:- Mr. Amit Gupta, AAG)

O R D E R
[O R A L]

Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member (J): -

Learned counsel for the applicant submits that the case has become infructuous.

2. In view of the submissions made by the learned counsel for the applicant, the TA is dismissed. No costs.

(RAKESH SAGAR JAIN)
MEMBER (J)

Ak/-